

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Crosby Engineering Pvt Ltd  
Vs  
Freeworld Exports Pvt Ltd

**MAIN PETITION NUMBER** : IBA/642/2019  
**(IA/MA) APPLICATION NUMBERS**

IA/1149(CHE)/2024

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**ORDER**

Present: Mr. S.Sathiyarayanan, Ld. Counsel for Applicant/Liquidator.

This application has been filed seeking extension of liquidation timeline till 15.07.2024. It is stated that because of the stay granted by Hon'ble Supreme Court, no process could be carried out for 445 days from 25.07.2022 to 13.10.2023.

Considering the reasons stated in the application, liquidation timeline is extended till 15.07.2024 excluding the period of 445 days.

IA/1149(CHE)/2024 is **disposed of**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**